

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **18.02.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	:	IBA/307/2020
NAME OF PETITIONER	:	GTFC LTD
NAME OF RESPONDENT	:	Faizan Shoes Pvt Ltd
SECTION	:	Sec.9 Rule 6 of IBC

ORDER

Ld. PCS Ms. V.M.Bhuvaneshwari for the Petitioner is present through Video Conferencing Platform.

It is represented that a Joint Compromise Memo has been filed vide SR.No.2785 dated 06.10.2020. Pursuant to the said Joint Compromise Memo the Ld. PCS for the Petitioner seeks to withdraw this Petition and to this effect a Withdrawal Memo dated 06.10.2020 has been filed as represented by the Ld. PCS for the Petitioner.

Taking into consideration the Joint Compromise Memo as well as the Withdrawal Memo dated 06.10.2020 this Petition stands **dismissed as withdrawn.** Files to record.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)